

Jt. Reg. (Admin)
19.02.25

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. CONF/HICJ/COMMITTEES/2025/09

Date: 18.02.2025

In exercise of powers conferred by Clause (2) of Regulation 4 of the Gender Sensitization & Sexual Harassment of Women at the Rajasthan High Court (Prevention, Prohibition and Redressal) Regulations, 2014, all enabling provisions in this behalf and in supersession of all previous orders, Hon'ble the Chief Justice has been pleased to re-constitute the Rajasthan High Court Gender Sensitization & Internal Complaints Committees (GSICC) as follows :-

<u>FOR RAJASTHAN HIGH COURT PRECINCTS AT JODHPUR</u>	
<u>1. FOR THE MATTERS PERTAINING TO HON'BLE JUDGES, JUDICIAL OFFICERS, ADVOCATES, LITIGANTS AND STAFF.</u>	1. Chairman -Hon'ble Mr. Justice Farjand Ali Members - 2. Hon'ble Mr. Justice Kuldeep Mathur 3. Mrs. Teshita Malani, Registrar (Class.), RHC, Jodhpur 4. Dr. Pratishtha Dave, Advocate 5. Miss Pintu Pareek, Advocate 6. Shri Mahaveer Bishnoi, Advocate 7. Mrs. Mamta Kachhawaha, Dy, Registrar, Member-Secretary
<u>FOR RAJASTHAN HIGH COURT PRECINCTS AT JAIPUR BENCH, JAIPUR</u>	
<u>2. FOR THE MATTERS PERTAINING TO HON'BLE JUDGES, JUDICIAL OFFICERS, ADVOCATES, LITIGANTS AND STAFF.</u>	1. Chairman -Hon'ble Mrs. Justice Shubha Mehta Members - 2. Hon'ble Mr. Justice Ganesh Ram Meena 3. Ms. Priyanka Pareek, Spl. Secretary, Mediation & Arbitration, RLSA, Jaipur - Member-Secretary 4. Ms. Shalini Sheoran, Advocate 5. Shri Ramit Pareek, Advocate 6. Shri Ravi Kiran Mathur, Advocate 7. Ms. Archana Jain, Assistant Registrar

BY ORDER

(Signature)
18/2
REGISTRAR GENERAL

Date: 18.02.2025

No. GEN/XIX/MISC./304/2022/345

Copy forwarded to the following for information:-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Farjand Ali
3. P.S. to Hon'ble Mr. Justice Kuldeep Mathur
4. P.S. to Hon'ble Smt. Justice Shubha Mehta
5. P.S. to Hon'ble Mr. Justice Ganesh Ram Meena

(Signature)
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REGISTRAR GENERAL

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Copy also forwarded to the following for information and necessary action:-

1. Registrar (Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/(Judicial)/OSD (F&I), Rajasthan High Court, Jodhpur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries, the officers and all concerned at Jaipur Bench.
3. Registrar (Vig.)/ (Writs)/ (Class.) / (Judicial)/ Registrar-cum-C.P.C., Rajasthan High Court Bench, Jaipur.
4. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
5. Director, Rajasthan State Judicial Academy, Jodhpur
6. Member-Secretary, RHC GSICC, Jodhpur/Jaipur Bench, Jaipur
7. All concerned Advocates/Members of the RHC GSICC, Jodhpur/Jaipur Bench, Jaipur
8. Concerned Joint/Dy. Registrars, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur
9. A.O.J., General Section., Rajasthan High Court, Jodhpur.

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REGISTRAR GENERAL